

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 426/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: BJN Paints India Ltd.
V/s
Bandra Paint Agency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

31 GAURAV DUTTA ADVOCATE GRD
[FOR PETITIONER]

31. Adv. Nikita Panhalkar
Adv. Jineshkumar Gandhi } Adv. for
the Respondent
Debtor.

Date taken by Mutual
Consent to January 4th, 2018.

GRD

ORDER

T.C.P. No. 426/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent seeking time. The matter is adjourned to **04.01.2018.**

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Sd/-

Sd/-
M.K. Shrawat
Member (Judicial)

Aah